

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Anand Sathishkumar	Advocate for R1, 2, 3 & 5	Advocate
Karthik Renu Mohan for SRS Associates	Counsel for Rq	Karthik
Parvitha Venkateswaran	Counsel for Petitioner	Parvitha

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for filing some additional documents. At request, time is enlarged. Put up on 03.11.2017 at 10.30 A.M.

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)